

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2246
ANSWERED ON:18.12.2013
PENDING FILES FOR LEGAL ADVICE
Mala Rajya Laxmi Smt. Shah

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a large number of files related to many important matters and the working of departments are lying pending with the Government for legal advice for the past several years;
- (b) if so, the number of such files pending during each of the last three years and the current year;
- (c) the reasons for pendency of files pertaining to SEBI, land acquisition, road transport and major projects; and
- (d) the steps taken for providing legal advice on such files?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

- (a) to (d) The information is being collected and will be laid on the Table of the House.